

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). No such proposal is under consideration of Delhi University or the University Grants Commission. The Commission has however, appointed a Committee to review, among others, the working of tutorial and preceptorial scheme of Delhi University. The Committee has not yet finalised its deliberations.

Demand and Production of Vanaspati from January to May 1974

46. SHRI SUKHDEO PRASAD VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the total quantity of Vanaspati produced in the country from January to May, 1974 as against the demand during the period; and

(b) the measures Government propose to take to meet the full requirements?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) 1,96,079 tonnes as against the estimated demand of 2.50 lakh tonnes.

(b) Government are taking steps to augment production of oilseeds as a long-term measures. The vanaspati industry is also being encouraged to use more of non-traditional oils.

In the short run, prices of vanaspati were increased by Rs. 1,800 to Rs. 2,200 per tonne at producer's level in the different zones in view of the increase in prices of edible oils used in the manufacture of vanaspati and the non-availability of cheap imported oils to neutralise it.

Stoppage of Supply of Imported Oil to Vanaspati Manufacturing Units

47. SHRI SUKHDEO PRASAD VERMA:

SHRI MOHINDER SINGH GILL:

SHRI K. MALLANNA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of India have stopped the supply to the Vanaspati manufacturing units in the country of cheap imported oil to be used as an economical admixture in Vanaspati; and

(b) if so, how far it has affected the production of vanaspati and the alternative measures Government have proposed to meet the demand of the vanaspati manufacturers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) No fresh allotment of imported oil is being made to the vanaspati units after May, 1974.

(b). The production of vanaspati has no doubt been affected. As a long term measure, steps are being taken to augment the production of edible oils seeds within the country. The industry continues to be encouraged to maximise the use of non-traditional oils. On the 15th June 1974, Government have also increased the controlled prices of vanaspati by Rs. 1,800 to Rs. 2,200 per tonne at producer's level in the different zones to enable the industry to cope with the increase in the cost of indigenous oils.

Water supply in 'B' Block of Moti Nagar, New Delhi

48. SHRI P. NARASIMHA REDDY:
SHRI T. BALAKRISHNIAH:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the position of water supply in 'B' Block of New Moti Nagar, New Delhi is worse than the previous years inspite of the installation of Booster Pump in that area;

(b) if so, the reasons therefor;

(c) the steps taken by Government to remove this difficulty faced by the residents of 'B' Block for the last several years; and

(d) how long this difficulty will last?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b). There has been no deterioration in water supply in this area. The temporary drop in water pressure in the area is due to flushing of mains to commission a new pumping station near Khyala village. The flushing operations are expected to be completed by the end of the third week of July 1974.

(c) The booster station installed in the area is in operation and has improved the water supply position.

(d) The temporary drop in water pressure will be restored after the flushing operations end.

Disputes with Aerial Spraying Companies on Spraying Charges--

49. SHRI P. NARASIMHA REDDY:
SHRI R. V. SWAMINATHAN:
SHRI BHOLA MANJHI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a deadlock has developed between the 15 old aerial spraying companies and the Union Ministry over the fixation of the ceiling price for the service; and

(b) if so, steps taken to settle the issue?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). On the 16th of May, 1974, the Government of India increased the ceiling rates of aerial spraying charges from Rs. 8 and Rs. 10 to Rs. 9 and Rs. 11 respectively, for fixed wing Aircraft and Helicopters. The private agricultural Aviation Companies have represented that these increased rates are uneconomic and inadequate. It is proposed to set up a Committee of Technical and financial experts to examine the costing, taking into account, the points raised by the private operators. In the meantime most of the companies have agreed to commence aerial spraying in the Kharif season.

Cultural Pact between Senegal and India

50. SHRI BRIJRAJ SINGH KOTAH:
SHRI M. S. SANJEEVI RAO:
SHRI BANAMALI BABU:
SHRI VIRBHADRA SINGH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a cultural pact was signed between India and Senegal recently; and

(b) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Yes, Sir. An Agreement on Cultural Co-operation between the Government of Republic of India and the Government of the Republic of Senegal was signed in New Delhi on the 21st May, 1974. This Agreement shall, however, come into force on the date of exchange of instruments of ratification which is yet to take place.